1970 में मंशोधन करना होगा । मुख्य संशोधन पेटेंट कराने की गुजाइश, पेटेंट संरक्षण की शर्तों, ग्रनिवार्य लाइसेंसीकरण, इत्यादि के संबंध में होंगे।

(ग) स्रौर (घ) पेटेंट स्रधिनियम, 1970 में यह व्यवस्था है जिसके अधीन वास्तविक स्रौर पहला स्रविष्कारक स्रथवा उसका उत्तराधिकारी स्रथवा कानूनी प्रतिनिधि भारत में पेटेंट के लिए स्रावेदन कर सकता है। पेटेंट स्रिधिनियम के उपबन्धों के स्रनुसार विदेशी राष्ट्रिक स्रौर विदेशी कंपनियां भी भारत में पेटेंट के लिए स्रावेदन कर सकती हैं।

Disinvested shares of P.S.U.

- 461. SHRI JALALUDIN ANSARI. Will the PRIME MINISTER be pleased to state:
- (a) the names of Public Sector Undertakings (PSUs) whose equity has been disinvested by Government in part during last five years with the details of number of equity share, so disinvested, their face value and the price at which each such share was disinvested, PSU-wise:
- (b) the names of Stock Exchanges in which such shares have been listed and the respective dates of listing of such shares, PSU-wise and relevant Stock Exchange-wise;

- (c) the present quotations of the said shares on leading stock exchanges, sharewise and Stock Exchange-wise:
- (d) the number of shares lodged for transfer with each of the said PSUs since their disinvestment by Government up-to-date, month wise;
- (e) whether the said PSUs have appointed any Registrars and Transfer Agents (RTAs) for handling the huge volume of such transfer work, if so, the names and addresses of such RTAs PSU-wise and their respective dates of appointment as such; and
- (f) the details of remuneration being paid by the said PSUs to their so appointed RTAs, RTA-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI KRISHNA SAHI): (a) The Government has disinvested the shares of PSUs in the years 1991-92, 1992-93 and 1993-94 and the PSU-wise details are at Statement I, II & III. The face value of the shares of each PSU was Rs. 10/-.

- (b) and (c) The information is being collected and will be laid on the table of the House.
- (d) to (f) The efforts in collecting the information upto date may not be commensurate with the cost and the purpose for which it may be used.

Statement-I

List of PSUs whose shares have been disinvested in 1991-92.

SI. No.	Name of the PSE	No. of Shares sold (in lakhs)				
1	2		 	 	 	3
1	Hindustan Petroleum Corpn. Ltd.					127.68
2	Indian Railway Construction Co. Ltd	i.				0.13
3	Minerals & Metals Trading Corpn.					3.34
4	Bharat Petroleum Corpn. Ltd					100.00
5	Bharat Earthmovers Ltd					69. 00

1	2									3
6	V dash Sanchar Nigam Ltd.									120.00
7	State Trading Corpn		•						٠	23.93
8	Burnt Heavy Electricals Ltd.	÷	•	•				•		489.52
9	Shipping Corpa. of India .									522.46
10	In Fan Petrophemicals Corpn. L	td.						•		372.00
11	HMT Ltd					٠				42.68
12	Dredging Corpn. Ltd									4.02
13	Brarat Electronics Ltd.									160.00
14	Comia Refineries Ltd									42.19
15	Ialian Telephone Industries Ltd									175.38
16	Andrew Yule									10.15
17	H. 11 Istan Organic Chemicals Lt	d.								98.70
18	Hind stan Cables Ltd									16.69
19	Madras Refineries Ltd		•							193.16
20	Muhanagar Telephone Nigam L	tđ.								1200.00
21	Rusatriya Caonicals & Fostilizer	з Lt	1 .							311.36
22	Steel Authority of India Ltd.									1990.75
23	Noyveli Ligaite Corporation									717.91
24	National Aluminium Co. Etd.									351.00
25	Hindustan Zine Ltd									807,46
6	Bongaigaon Refineries & Petroch	emic	cals L	t .i.						399.61
7	National Fertilizers Ltd									111.63
3	Fertilizers & Chemicals (Fravan	coreì	Ltd.							52.32
9	Hindustan Photodilms Mig. Co. 1									191.90
0	CMC Ltd.		•	-	-	•	•	-	•	25.28
	CHI DIU.	•	•	•	•	•	•		•	2,1,10

As in 1991-92 the shares were sold in bundles, the PSU-wise sales price is not available. The total amount realised by sale of shares in 1991-92 was Rs. 3038 crores and the average price thare works out to Rs. 34.83.

Statement-II

PSU-wise shares sold during 1992-93

. 1 o.	Name of PSU				No. of shares	Average Pric per share
1	2				3	4
1	Bharat Heavy Electricals Ltd.				1117000	73.5
2	Bongaigaon Refineries & Petrocher	nical	s Ltd		1079100	9 42.0
3	Hindustan Copper Ltd.				3411007	23.6
4	Hindustan Zinc Ltd				20973800	38.8
5	HMT Ltd.				4228000	55.3
6	Indian Telephone Industries Ltd.				17000 00	91.9
7	National Aluminium Co. Ltd.				129885000	18.
8	Neyveli Lignite Corpn.				23574200	21.
9	National Mineral Dev. Corpn.				2140000	83.
10	Bharat Petroleum Corpn, Ltd.				5000000	662.
11	Fertilizers & Chemicals (Travancor	e) L	td.		500000	26.
12	Hindustan Petroleum Corpn. Ltd.				6384000	519.
13	National Fertilizers Ltd.	-			300000	24.
14	Rashtriya Chemicals & Fertilizers	Ltd			7 0237400	29.
15	Steel Authority of India Ltd.				219867000	31.
16	State Trading Corporation				300000	75.

Statement-III
Summary of disinvestment of P.S.U. shares March, 1994

Nam	e of P.S.U.				No. of shares sold (in lakhs)	Average Price per share (Rs.)
1.	Bharat Electronics Ltd				33.10	142.51
2.	Bharat Earthmovers Ltd				15.00	321.80
3.	Bharat Heavy Electricals Ltd.				269.23	111.92
4.	Hindustan Petroleum Corporation	Ltd.	-		44.69	1260.09
5,	Mahanagar Telephone Nigam Ltd.			-	774.37	171.88
6.	National Aluminium Corpn. Ltd.				0.30	32.00